

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

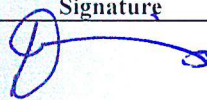
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(1B) NO. ²⁷ 22/9/HDB/2020
NAME OF THE COMPANY	Midhome Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Vijay Gas Company
NAME OF THE RESPONDENT(S)	Midhome Hotels Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dinaya Datta	Adv	9440192339	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Petitioner's counsel is directed to send another notice to Respondent for appearance. Put up the matter on 12.02.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL

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